

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

FRIDAY, THE THIRD DAY OF JANUARY
TWO THOUSAND AND TWENTY FIVE

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT APPEAL NO: 5 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against the Order dated 16-12-2024 in W P No 10715/2023 on the file of the High Court.

Between:

1. Y. Narasimha, S/o. Bendaiah, Aged about 54 years, Occ. Fisherman, Member, Fisherman Cooperative Society Thudukurthy, R/o. Thudukurthy, Nagarkarnool Mandal and District.
2. Y. Kurumaiah, S/o. Bendaiah, Aged 56 years, Occ. Fisherman, Member, Fisherman Cooperative Society Thudukurthy, R/o. Thudukurthy, Nagarkarnool Mandal and District.

...APPELLANTS/PETITIONERS

AND

1. The State of Telangana, Rep. by its Principal Secretary (Fisheries), Secretariat Building, Saifabad - Hyderabad.
2. The Commissioner of Fisheries, Road No. 4, Shantinagar Colony, Masabtank, Hyderabad - Telangana - 500457.
3. The Deputy Director of Fisheries, Matsya Bhavan, Santhinagar, 4th Lane, Masabtank, Hyderabad.
4. The District Collector - Agri. and Coop. Dept., Nagarkarnool District, Nagarkarnool Town and District - 509209.
5. The District Fisheries Officer, Nagarkarnool Town and District - 509209.
6. The Fisherman Cooperative Society, Rep. by its PIC and DFO, Thudukurthy Village, Nagarkarnool Mandal. and District - 509235.

...RESPONDENTS/RESPONDENTS

IA NO: 1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to grant interim STAY of all further proceedings in view of the Order dated 16.12.2024 passed in W.P. No. 10715 of 2023 by suspending the same pending disposal of this writ appeal

**Counsel for the Appellant: SRI. VEMUGANTI MAHESH KUMAR
Counsel for the Respondent Nos. 1to3&5: SRI G.KIRAN KUMAR,
GP FOR FISHERIES**

**Counsel for the Respondent No.6:--
The Court made the following: JUDGMENT**

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.5 of 2025

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. Vemuganti Mahesh Kumar, learned counsel for the appellants.

Mr. G.Kiran Kumar, learned Government Pleader for Fisheries for respondent Nos.1 to 3 and 5.

2. This intra court appeal is directed against an order dated 16.12.2024 passed by learned Single Judge in W.P.No.10715 of 2023, by which writ petition has been disposed of on the basis of submissions made by learned counsel for the parties. In other words, the aforesaid order is passed in view of consent given by learned counsel for the parties.

3. Therefore, no intra court appeal lies against the aforesaid order.

4. At this stage, learned counsel for the appellants seeks leave of this Court to withdraw the appeal with the liberty to file review petition before the learned Single Judge.

5. In view of aforesaid submission, the appeal is disposed of in terms of the liberty as prayed for.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/- I. NAGALAKSHMI
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary (Fisheries), Secretariat Building, Saifabad , T.S.,Hyderabad.
2. The Commissioner of Fisheries, Road No. 4, Shantinagar Colony, Masabtank, Hyderabad - Telangana - 500457.
3. The Deputy Director of Fisheries, Matsya Bhavan, Santhinagar, 4th Lane, Masabtank, Hyderabad.
4. The District Collector - Agri. and Coop. Dept., Nagarkarnool District, Nagarkarnool Town and District - 509209.
5. The District Fisheries Officer, Nagarkarnool Town and District - 509209.
6. The Fisherman Cooperative Society, PIC and DFO, Thudukurthy Village, Nagarkarnool Mandal. and District - 509235.
7. One CC to SRI. VEMUGANTI MAHESH KUMAR, Advocate [OPUC]
8. Two CCs to GP FOR FISHERIES ,High Court for the State of Telangana at Hyderabad [OUT]
9. Two CD Copies

B M
PSK ✓

HIGH COURT

DATED:03/01/2025

JUDGMENT

WA.No.5 of 2025



**DISPOSING OF THE WRIT APPEAL
WITHOUT COSTS**

12
G.B

21/11/25